

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 12428 of 2019

[Arising out of OIO-AHM-EXCUS-003-COM-003-19-20 dated 10/07/2019 passed by
Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD-III]

Topline Switchgear P Ltd

Survey No. 797/1p, Opp. Riddhi Plastic,
Vadsar-Kalol Road, Vill- Vadsar,
Tal-Kalol
Gandhinagar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad,
Gujarat-380009

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Tara Prakash, Assistant Commissioner (Authorized Representative) for the
Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 24.11.2022
DATE OF DECISION: 01.12.2022

The appeal is disposed of. For order, see order of date in EXCISE Appeal
No. 12273 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**